pulated and got this committee abolished aod usurped all powers to the dominated by family members. The new executive committee of the Board had no medical people at all. Besides, the staff members had no right to participate in the election of this advisory committee. Thus, this famed hospital is being reduced to personal property of few individuals through their money the detriment of public power to interest.

Re. appointment of

a Genl. Sales Agent

I, therefore, urge upon the Government to immediately institute an enquiry into the affairs of Tirath Ram Charitable Hospital, Delhi and to take adequate steps to esure that the Trust Board has equal representation as between family and non-family members. To democratise the policy making body, it should include medical people capable of taking in\*o account the interest of the patients. Thank you.

## REFERENCE TO THE THEFT OP SECRET MAPS AND PHOTO-GRAPHS OF THE SURVEY OF INDIA

SHRI ADINARAYANA REDDY (Andhra Pradesh): Mr. Deputy Chairman, Sir, I want to draw the attention of the Government to a report published in the Indian Express dt. 10th May, 1986 about the sorry sta\*e of affairs regarding Survey of India department. Sir, it ia reported that map<sub>5</sub> and even negative photo- of maps are being sold in the market. This is really a very serious ma\*ter, because many of them •re top secret documents. In view of the foreign military experts touring Pak-occupied Kashmir, this matter should be viewed very seriously and remedial action taken. Sir, especially some of the documents pertain to aircrafts and other Items. I feel such things should not be sold Jn the market. I once again request the Government to take immediate steps in this regard and take suitable

action against those officers who are responsible for this state of affairs in the Survey of India department. Thank you.

of Air-India in

London

## REFERENCE TO THE THREAT POS-ED TO HUMAN UFE BY ILLEGAL FACTORIES BEING RUN IN RESI-DENTIAL AREAS EN DELHI

SHRI J. P. GOYAL (Uttar Pradesh): Mr. Deputy Chairman. Sir. I have a special mention to make about the serious danger to human life being posed by the illegal factories running in residential houses in Delhi. The matter is of urgent public importance. Already three persons have dted of asphyxiation after a Are broke out in the basement of an illegal and unlicensed factory in Paharganj, New Delhi on Saturday, the 10th May, 1986. There are hundreds of, thousands of such illegal factories in Delhi which are functioning in residential houses and they are posing great danger to human lives. Therefore, it is necessary to mention the matter in the House.

I am drawing the attention of the Minister to take measures so that this may not occur and factories in the residential areas are not further tablished and those factories which are already there, some arrangement may be made to shift them outside the residential areaa.

## REFERENCE TO THE APPOINT-MENT OF A GENERAL SALES AGENT OF J»m INDIA IN LONDON

VIJAYA REDDY SHRI MOHANA Pradesh): (Andhra Mr Deputy Chairman, Sir, I am thankful to you for allowing me to make a special mention on the question of appointing a General Sales Agent in London for the Air India on the basis of the proposal processed in the Ministry of Civi] Aviation. It may be mentioned that the arrangements with the previous General Sales Agent in Londofr

[Shri Vijaya Mohana Reddy]

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be terminated amidst a con-In view of the profitability troversy. of India United Kingdom Route, the "to a General additional commission Sales Agent becomes a wasteful exnenditure but this consideration has the Ministry been rejected by Civil Aviation. In this connection, Sir, I request that the Miinstry for Civil should not Aviation shower special favour on any particular agency. Even if it is felt that selection is necessary, it should based purely on merit, previous perience and the profitability to Air India. We do not know where this Commission business will begin and where it will end. Nobody can say anything about it. So, Sir, I want to say that integrity alone should taken as the criterion for guch a selection I request, through you, that the Parliament may be informed about this matter

RAOOF VALIULLAH arat): On a point of order Sir. the Air India has subsequently nied it and it has already been pub-Probably, the hon. Member does not know about it.

SOME HON. MEMBERS: Let the Government clarify the position?

SHRI RAOOF VALIULLAH; Sir. the Government has already said It has already appeared.

## REFERENCE TO THE NOTICE OF STRIKE BY THE TRADE UNIONS OF TEXTILE MILLS IN DELHI

भी जनवन्यी प्रसाद यादव (बिहार) : . माननीय उनसमानित महोदय, राजवानी के पांच कपड़ा मिल के मजदूरों ने 28 मई से धनिश्चितकास को हड़ताल करने की जीपणा की है।

श्रीमन्, इन युनियनों में टेक्सटाइल मगदूर कांग्रेत, कपड़ा मिल मगदूर संघ, कपड़ा यजदूर खाल झंडा युनियन, टेक्स-्टाइल मजदूर जनता युनियन, राष्ट्रीय टेक्सटाइल मजदूर कांग्रेस, कपड़ा मजदूर एकता यनियन है।

श्रीमन्, इनकी जो मांगें हैं उनमें वेतन-मान में संशोधन, महंगाई भत्ते में बढोत्तरी, 100 रुपये माहवारी अन्तरिम सहायता या राहत भौर मजदूर विरोधी नीतियों को बन्द करने की मांगों पर अर्से से जोर देते धा रहे हैं। इस संघर्ष समिति ने जितने भी प्रयास हो सकते थे वे सब कर लिए हैं। समिति के नेता दो बार केन्द्रीय श्रम मंत्री, एक बार मंत्रारूय के सचिव से दो बार कार्यकारी पार्वंद (श्रम) से मिल चके हैं। पिछले 12 मार्च को कमंचारियों ने राजनिवास पर प्रदर्शन किया था। राज्यपाल ने श्रमायुक्त से भी बात करने की कोशिश की, लेकिन कुछ नहीं हुआ। इसलिए 7 वर्ष बाद फिर से हड़ताल पर जाने की बात हो रही है। 7 वर्ष पुले जो उड़ताल यहां हुई बी वह 114 दिन तक चली थी। उसमें कारखाना मालिकों की हठधमीं के कारण यह नौबत ग्राई है। प्रव जो इडताल होगी उससे रोज ढाई लाख मीटर कपड़े का उत्पादन रुक जाएगा । उनका कहन। है कि तकनीकी में तो फर-बदल हुई लेकिन उनके वेंतनमानों में कोई संशोधन नहीं हमा ।

इस्तिए में सरकार से यह अनरोध करता हं कि सरकार उनकी मांगों की भ्रोर तुरन्त ध्यान दे ताकि इस हड़ताल को रोका जा सके । धगर यह मसला बादकीत से हल हो जाये तो राजधाने के 20 हजार मजदूर हड़ताल पर जाने से रोके जा सकते हैं। इसलिए मैं चाहता हं कि सरकार इस झोर तुरन्त स्थान भ**दे ।** भारता जन्म सम्बद्धाः

REFERENCE TO THE ALLEGED CORRUPT PRACTICES INDULGEDIN BY SOME OFFICERS OF THEUNUTED BANK OF INDIA, CALCUTTA

GURUDAS **GUPTA** SHRI DAS (West Bengal): Sir, I rise to drew